- 6. **Phased Manufacturing Programme** (**PMP**) has been notified to promote domestic value addition in mobile handsets and their parts/components manufacturing. As a result, India has rapidly started attracting investments into this sector and significant manufacturing capacities have been set up in the country. The manufacturing of mobile handsets and their parts/components has been steadily moving from Semi Knocked Down (SKD) to Completely Knocked Down (SKD) level, thereby progressively increasing the domestic value addition.
- 7. **Tariff Structure** has been rationalized to promote domestic manufacturing of electronic goods, including, *inter alia*, Cellular mobile handsets, Televisions, Electronic components, Set Top Boxes for TV, LED products and Medical electronics equipment.
- Exemption from Basic Customs Duty on capital goods: Notified capital goods
  for manufacture of specified electronic goods are permitted for import at "NIL"
  Basic Customs Duty.
- 9. Simplified import of used plant and machinery: The import of used plant and machinery having a residual life of at least 5 years for use by the electronics manufacturing industry has been simplified through the amendment of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, vide Ministry of Environment, Forest and Climate Change Notification dated 11.06.2018.
- 10. Relaxing the ageing restriction: The Department of Revenue *vide* Notification No.60/2018-Customs dated 11.09.2018 has amended the Notification No.158/95-Customs dated 14.11.1995, relaxing the ageing restriction from 3 years to 7 years for specified electronic goods manufactured in India and re-imported into India for repairs or reconditioning.

## Percentage of persons Below Poverty Line covered by Aadhaar

2909. SHRI TIRUCHI SIVA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the percentage of persons below the poverty line covered under the Aadhaar scheme as of March, 2020; and
  - (b) the percentage cover of Aadhaar, State-wise, as of March, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) In accordance with provision contained in sub-section (k) Section 2 of the Aadhaar Act 2016, Unique Identification Authority of India (UIDAI) does not collect information regarding financial status of the resident. Hence, such information is not available.

(b) As on 29th February, 2020, the State/UT-wise percentage cover of Aadhaar is given in the Statement.

Statement
State/UT-wise Aadhaar Saturation as on 29th February, 2020

Sl.	State Name	Total	Numbers of	Saturation %
No.		Projected	Aadhaar	2019 (Live)
		(Projected	assigned	
		2019)*	(2019 Live)	
1	2	3	4	5
1.	Delhi	18498192	21828535	118.0%
2.	Haryana*	27793351	29023595	104.4%
3.	Kerala	35461849	36562261	103.1%
4.	Himachal Pradesh*	7384022	7576684	102.6%
5.	Punjab*	29875481	30408682	101.8%
6.	Goa*	1564349	1590115	101.6%
7.	Telangana	38919054	39296910	101.0%
8.	Uttarakhand	11140566	11109124	99.7%
9.	Chandigarh*	1142479	1133674	99.2%
10.	Lakshadweep	72172	70523	97.7%
11.	Dadra and Nagar Haveli	607223	585117	96.4%
	and Daman and Diu			
12.	Gujarat*	64801901	62230903	96.0%
13.	Chhattisgarh	28989789	27446207	94.7%

[19 March, 2020]

Written Answers to

\*As per data provided by State.

Unstarred Questions

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